

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 238 OF 2015 &
APPEAL NO. 269 of 2015 & IA NOs. 434 & 435 OF 2015**

Dated: 22nd January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 238 OF 2015

In the matter of:-

**Gujarat Granito Manufacturers Association ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1
Ms. Poorva Saigal
Mr. Shubham Arya for R.2 &3

APPEAL NO. 269 of 2015 & IA NOs. 434 & 435 OF 2015

**Essar Power Gujarat Ltd. Appellant (s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1

Mr. Anand K. Ganesan
Ms. Poorva Saigal
Mr. Shubham Arya for R.2 &3

ORDER

List these matters on **10.03.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**